

Court Room No. 29.**Today's Board of matters/cases for consideration/hearing.****Date :-19th August, 2020.****11.00 a.m. to 2.00 p.m.**

Sr. No.	Case No.	Name of parties	Adv. Name	Stage	Remark
1	POCSO Spl. 42/16	State (Vikhroli Police stn) V/s. Imran Mohd. Rais Pathan	Tiwari	Argmt	
2	Spl. Case. 131/2020	State(Bandra Police Stn.) V/s. Balkram Sitaram Yadav		Hearing	
3	B.A. POCSO. 895/2020	Faizal Yonus Khan V/s. State (Ghatkopar Police stn.)	Vijay Garad	Hearing	
4	POCSO MA 769/2020 (in RA. 467/2020)	Mohammad Asgar Ali Sakerwala V/s. State(Sir J.J. Marg Police stn.)	Abdul Karim Mujawar	Hearing	
5	BA POCSO. 917/2020 (In RA. 467/2020)	Ayan Ekramulla Shaikh V/s. State (Sir. JJ. Marg Police Stn)		Reply/ Say	
6	POCSO Spl. Case 592/18	State (Coloba Police stn.) V/s. Tayyabali Hussain Lokhandwala		Order	
7	BA POCSO. 882/2020 in RA. 459/2020	Jaffar Aehsaanullah Khan V/s. State (Deonar Police Stn.)		Order	
8	BA POCSO. 925/2020	Mohd. Akbar Shaikh V/s. State (Ghatkopar police stn.)	M.S. Singh	Reply/ Say	
9	BA POCSO. 920/2020	Darshan Ishwar Pujari V/s. State (Coloba Police stn.)	Kewal M Barsagade	Apprnc.	

Sd/-**Sheristedar, CR No. 29.**